

ceiling on subsidy is fixed at Rs. 4000/- to Rs. 6000/- per family depending on the category of beneficiary. There is no ceiling limit on Bank Credit.

(e) and (f). The Indian Council of Agricultural Research (ICAR) provides funds under All India Coordinated Research Project (AICRP) on Utilization of Animal Energy. The activities also include research on improved animal carts. The amount spent during the last 3 years under this Project is given below :-

1992-93	1993-94	1994-95
Rs. 24.39 lakhs	Rs. 29.35 lakhs	Rs. 20.06 lakhs

Electronics Trade and Development Corporation Limited.

2907. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the bankers for Electronics Trade and Technology Development Corporation Limited have extended credit to the Corporation against dead inventories;

(b) if so, the details of loans alongwith the interest paid during the last three years; and

(c) the corrective action taken/proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) No, Sir.

(b) and (c). Do not arise.

NDDB

2908. SHRI NAWAL KISHORE RAI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that the NDDB continues to browbeat its workers taking advantage of the delays in the disposal of cases;

(b) if so, the details thereof; and

(c) the remedial measure taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Ranking Pattern

2909. SHRI ANNA JOSHI : Will the PRIME MINISTER be pleased to state :

(a) whether the present ranking pattern in the Indian Army was introduced by the British before independence;

(b) if so, the details of total ranks, name-wise;

(c) whether British Army also has same number of ranks in their army;

(d) if not, whether the Government propose to update ranking system to match the present day international standards;

(e) if so, the details thereof; and

(f) by when it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) There are 17 Ranks in the Indian Army. The details are given in the enclosed statement.

(c) No, Sir.

(d) The present Rank structure in the Indian Army is found adequate in accordance with the Indian environment and there is no proposal to update it.

(e) and (f). Do not arise.

STATEMENT

Details of Ranks in the Indian Army

- | | | |
|------|-------------------------------------|------------------------------|
| I. | 1. | Sepoy/Rifleman/Sowar |
| II. | Non Commissioned Officers | |
| | 2. | Lance Naik/Lance Dafedar |
| | 3. | Naik |
| | 4. | Havildar/Dafedar |
| III. | Junior Commissioned Officers | |
| | 5. | Naib Subedar/Naib Risaldar |
| | 6. | Subedar/Risaldar |
| | 7. | Subedar Major/Risaldar Major |
| IV. | Commissioned Officers | |
| | 8. | Second Lieutenant |
| | 9. | Lieutenant |
| | 10. | Captain |
| | 11. | Major |
| | 12. | Lieutenant Colonel |
| | 13. | Colonel |

14. Brigadier
15. Major General
16. Lieutenant General
17. General

[English]

National Institute of Health and Family Welfare

2910. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any research programme have so far been conducted by the National Institute of Health and Family Welfare during the last three years with regard to family welfare;

(b) if so, the outcome of the same;

(c) whether the National Institute of Health and Family Welfare could not achieve the targets fixed for the family welfare;

(d) if so, the details of the target fixed and achieved so far;

(e) the main reasons and factors responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) (a) Yes, Sir.

(b) Reports of the completed studies are sent by the National Institute of Health and Family Welfare to the concerned sponsoring agency/State Government for their appropriate action.

(c) Studies are undertaken and completed as scheduled by the Institute's Programme Advisory Committee.

(d) and (e). Do not arise.

[Translation]

Solar Energy In U.P.

2911. SHRI KESRI LAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are contemplating to supply power based on solar energy in villages situated in remote areas in Kanpur Dehat of Uttar Pradesh;

(b) if so, the amount likely to be spent there in the current year; and

(c) the number of villages where solar energy power stations is likely to be opened and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) to (c): The solar Photovoltaic Programme in the State of Uttar Pradesh is being implemented through the Non-Conventional Energy Development Agency (NEDA) of Uttar Pradesh. The State Government has no Plans to establish solar photovoltaic power plants in Kanpur Dehat District. However, they propose to supply 200 solar lanterns and 35 domestic lighting systems during the current year in this District. The amount likely to be spent by the Central Government for these systems is about Rs. 5.10 lakhs.

[English]

Solar Energy

2912. SHRI PRAMOTHES MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken any steps to promote indigenously made solar power equipments for export to African countries;

(b) if so, the details thereof;

(c) whether indecision or delay in decision has been withholding such promotional activities; and

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) to (d). A variety of solar power equipment for applications of interest to African countries such as lighting, water pumping and rural electrification, are made in India. Various incentives and facilities available for export of Indian goods are also available for solar equipment. Some of the other actions taken by Government to publicise Indian made solar power equipment among African countries include;

(i) Indian is coordinating the cooperation in solar energy among the group of 15 (G-15) countries, which includes five African countries, as part of this, a solar lighting project is proposed to be taken up in project report will be prepared as a first step by Indian consultant.

(ii) Workshop on photovoltaic applications and rural electrification were organised in India for G-15 countries. Another workshop was organised in 1994 on rural applications with the sponsorship of UNIDO, in which representatives of several African countries participated. These workshops enabled the African countries to see Indian capabilities and manufacturing facilities.

(iii) The Ministry of Non-conventional Energy Sources participated in exhibitions held in South Africa and Somalia during the last one year. India solar equipment were displayed in these exhibitions.

There has been no indecision or delay in such promotional activities.